

under this Scheme during 1971-72
The information regarding —

- (i) The amounts disbursed to the State Governments for the implementation of this Scheme during 1972-73 and 1973-74,
- (ii) The amount reported to have been utilised so far, and
- (iii) The number of house-sites sanctioned upto 1973-74 and the number of house-sites reported to have been developed so far is given in the statement laid on the Table of the House [Placed in Library See No LT-8968/75]

The State Governments have not so far reported year-wise expenditure or exact number of beneficiaries under this Scheme

**Loss suffered by ICI during
1974-75**

*91 SHRI D P JADEJA Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether F C I has suffered a great loss in 1974-75 and

(b) if so, the facts thereof and the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND

IRRIGATION (SHRI ANNASAHEB P SHINDE) (a) The accounts of the Food Corporation of India for 1974-75 have not been finalised as the year is not yet over. The position will be known only after the accounts are finalised

(b) Does not arise

**Production and Supply of Vanaspathi
after decontrol**

*92 SHRIMATI ROZA DESHPANDE Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether the production and supply of Vanaspathi has increased after the decontrol, and

(b) if so, the market price of Vanaspathi before and after the decontrol?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI ANNASAHEB P SHINDE) (a) Yes, Sir. The production increased from 29,900 tonnes in December 1974 to 38,800 tonnes in January, 1975

(b) The retail prices of vanaspathi in the different zones exclusive of sales tax before decontrol as notified by Government were as shown below

(Rupees)

Size of pack	North zone	South Zone	East Zone	West Zone (other than Gujarat)	West Zone (Gujarat)
16.5 Kg tin	160.49	160.25	166.82	161.78	158.32
4.0 kg tin	42.03	41.98	43.57	42.34	41.50
2.0 kg tin	21.05	21.82	22.62	22.81	21.59
Loose, per kg	9.71	9.69	10.03	9.79	9.58

The retail prices prevailing after decontrol are reported to be about the same as those prior to decontrol in the case of product marketed in 16.5 kg tins or in loose form and about 40 to 50 paise per kg higher in the case of small packs

Plan for permanent distribution system of essential commodities

93 SHRI M S PURTY

SHRI RAJDEO SINGH

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether Government have chalked out any plan for setting up a permanent Public Distribution System to make available essential commodities to the masses and for nationalisation of rice flour mills and oil mills to ensure bulk supplies for keeping the distribution system uninterrupted and

(b) if so, the broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P SHINDE) (a) and (b) The Public Distribution System for foodgrains under the State Governments has been in force for many years. The extension and strengthening of the public distribution system according to priority and essential needs of the vulnerable and poor sections of the population was discussed with State Ministers of Food, Civil Supplies and Co-operation at 4 Regional Conferences for States and Union Territories in the Northern and Central Region, Eastern and North Eastern Region, Western Region and Southern Region. It has been agreed that the initial priorities should be in respect of distribution of commodities of basic necessity, namely, foodgrains including coarse grains and pulses where necessary, sugar, standard cloth, kharaspati including edible oils, cheap fuel (soft coke and kerosene) and salt

in vulnerable areas like metropolitan and large urban areas, labour concentrations, in mining, industrial and plantation areas, district headquarters, hill areas and rural areas in districts which are chronically scarcity affected or deficit

It was also agreed that effective measures should be taken to ensure equitable distribution of cement, paper and stationery for students, diesel oil for agricultural purposes, essential drugs, soap, matches, baby food tins and tubes, common footwear and soda ash.

There is no proposal for nationalisation of rice flour and oil mills.

National Policy Regarding Urbanisation

*94 SHRI VASANT SATHE
SHRI DHAMANKAR

Will the Minister of WORKS AND HOUSING be pleased to state

(a) whether a meeting of experts called by the Works and Housing Ministry at Delhi on the 28th January, 1975 to formulate a National Policy for the future pattern of urbanisation has made concrete recommendations to the Government and if so, the broad features thereof, and

(b) the action taken or proposed to be taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA) (a) and (b) The Central Town and Country Planning Organisation convened a meeting of experts in New Delhi on the 28th January 1975 to go into the various issues of urbanisation with a view to finalising a policy resolution. The Town and Country Planning Organisation have forwarded to the Government the Resolution unanimously adopted by the meeting. The Resolution has urged the Government of India and the State Govern-